

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.447 of 2021**

Dinesh Ram

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.... .... .... Petitioner

Versus

The State of Jharkhand

.... .... .... Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**  
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**Order No.04 Dated- 10.09.2021**

The report is received regarding the progress of the case.

Let the report be kept in the record.

**(Anil Kumar Choudhary, J.)**

Pappu/